

Minutes of EFC meeting No. 08/AM-17 dated 17.11.2016 for import of restricted items

Meeting No. 08 of AM-17 of EXIM Facilitation Committee (EFC) was held on 17.11.2016 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (ii) Shri D.N. Mathur, Technical Consultant, Dept. of Pharmaceuticals
- (iii) Shri C.S. Lakshminarayan, Section Officer, M/o P&NG
- (iv) Shri Rajesh Ranjan, Under Secretary, Ministry of Home Affairs
- (v) Shri S.K. Bhatnagar, Development Officer, Ministry of Steel
- (vi) Shri S.P. Roy, Jt. DG, DGFT
- (vii) Shri Rajesh Malhotra, Dy. DG, DGFT
- (viii) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 214. The Committee approved 30 cases, rejected 4 cases, closed 1 case & deferred 179 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under M/o P&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to subsequent approval of DGFT. The recommendations received from the technical authorities upto the date of finalization of the minutes have been considered while approving the applications as directed by the Committee.

4. **The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters and the import authorizations are to be issued on the basis of these minutes.**

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
1.	Pushapnjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	01 no. of Guinea Pig	NIL	D/o AHD&F have informed vide OM No. 102-12/2015-Trade dated 20.9.2016 that comments will be furnished after formulation of health protocol.
2.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 nos. of Ornamental fishes	5.99	Comments sought from D/o AHD&F on 15.4.15. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
3.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 nos. of Frogs	5.94	Comments sought from D/o AHD&F on 28.4.15. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.



4.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 nos. of SPF Eggs.	937.50	Comments sought from D/o AHD&F on 5.5.15. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
5.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT Fresh water live fish and all other live fish.	283.50	Comments sought from D/o AHD&F on 20.8.15. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
6.	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H-16/IC	23.9.15	4000 nos. of Frozen Bovine Semen.	52.07	Comments sought from D/o AHD&F on 30.9.15.
7.	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10014 nos. of Frozen Bovine Semen.	102.25	Comments sought from D/o AHD&F on 6.10.15.
8.	Sinha Aquariam, Howrah 01/53/162/829/AM-16/S-132/IC	1.1.2016	143000 pcs. Ornamental fishes.	28.41	Clarification has been sought from D/o AHD&F on 13.05.16 on their comments sent vide OM No. 35029/14/2011-FY (Trade) dated 07.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
9.	M/s. Hylasco Biotechnology Pvt Ltd, Hyderabad 01/53/162/1039/AM16/H-29/IC	09.02.16	12 nos of Mice	0.725	D/o AHD&F vide OM dated 29.03.16 has sought information from the applicant.
10.	M/s. Hi-World Aqua Systems, chennai 01/53/8/668/AM-16/H-32/IC	10.03.16	620000 nos of Ornamental Fish	59.48	D/o AHD&F vide Letter No. 35029/31/2014-Fy (Trade) dated 10.05.16 has sought information from the firm.
11.	M/s. Aakaar Aquarium Pvt. Ltd, Mumbai 01/53/8/674/AM-16/A-92/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	D/o AHD&F has sought information vide letter no. 35029/17/2014-FY(Trade) dated 19.05.2016
12.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
13.	M/s. BACC Healthcare Pvt. Ltd, Bangalore 01/53/8/686/AM-16/B-34/IC	21.03.16	800 nos of preserved Mouse Embryos	6.28	D/o AHD&F vide OM No. 102-18/2016-Trade dated 10.05.2016 has sought information from the applicant.
14.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.

15.	M/s. Fortune Associates, Hyderabad. 01/53/8/616/AM16/F-14/IC	03.02.16	10 NOS OF Alpaca (Vicugna pacos).	4.00	D/o AHD&F vide OM dated 14.06.16 has sought information from the applicant. Recommended by MoEF&CC vide OM No. 3-25/2016/WL dated 11.03.16.
16.	M/s. Blessings Aquarium Shoppe, Pune 01/53/162/MSIC/AM-16/B-35/IC	21.03.16	28284 Nos of Freshwater Fish & 6710 nos of Marine Fish	23.09	Comments sought from D/o AHD&F on 29.03.2016. D/o AHD&F vide OM letter dated 01.11.2016 has sought information from the firm. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
17.	M/s. ATNT Laboratories, Mumbai 01/53/162/1146/AM-16/A-95/IC	20.03.16	1000 Kgs of High Fat Diet	Euro 21.175	Comments sought from D/o AHD&F on 31.03.2016. As decided in the EFC meeting dated 20.10.2016, the request of the firm has been sent to Department of Agriculture & Co-operation on 11.11.2016 for comments.
18.	M/s. J.D. Enterprises, Chennai 01/53/162/Misc/AM-17/J-1/IC	29.04.16	717000 nos. of Ornamental Fish	76.76	Recommended by D/o AHD&F vide Letter No. 35029/13/2013-Fy (Trade) dated 31.10.2016, but there is some discrepancy. The committee decided to seek clarification from D/o AHD&F.
19.	M/s. Eniya Aquatics, Chennai 01/53/162/Misc/AM-17/E-2/IC	04.05.16	17,10,000 nos of Ornamental Fish	210.24	Comments sought from D/o AHD&F on 10.05.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
20.	M/s. Lucky Agency, Chennai 01/53/171/00029/AM-17/L-2/IC	10.05.16	40000 Pcs ornamental Fish	50.00	Comments sought from D/o AHD&F on 12.05.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
21.	M/s. Kerala Livestock Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC	13.05.16	350 nos of Bovine Frozen Semen	175.65	Comments sought from D/o AHD&F on 19.5.16
22.	M/s Suven Life Sciences Ltd, Hyderabad 01/53/8/184/AM17/S-17/IC	27.05.16	48 nos of Beagles Dogs Male & Female	76.18	D/o AHD&F vide OM dated 15.07.2016 has sought information from the firm.
23.	M/s. Godrej Agrovet Ltd, Mumbai 01/53/8/210/AM17/G-8/IC	07.06.16	3000 nos of HF Sexed Semen	56.20	Comments sought from D/o AHD&F on 14.06.16.
24.	M/s. Macro Dairy Ventures Pvt Ltd, Ludhiana 01/53/8/207/AM17/M-8/IC	02.06.16	50000 nos of Bovine Semen	85.00	Comments sought from D/o AHD&F on 14.06.16

25.	M/s. National Centre of Biological Centre (Tata Institute of fundamental research), Bangalore 01/53/8/228/AM17/T-8/IC	07.06.16	100 nos of Fly Pupae(Species:Rhagoletis Pomonella) vials	3.02	Approved as recommended by Department of Bio-Technology Ref. No. BT/IL/05/357/2015-PID dated 28.11.2016.
RA Bangalore may issue the import authorization to the applicant for import of 100 vials of Fruit Fly Pupae (Species: Rhagoletis Pomonella) (Wild type) from USA for a CIF value of Rs. 3,02,872/- (US\$ 4454) subject to actual user condition besides other usual conditions of import authorization.					
26.	M/s. Fortunate fish Centre, Howrah 01/53/8/278/AM17/F-4/IC	01.06.16	3430 nos Ornamental Fish	25.00	D/o AHD&F vide letter no. 35029/32/2016-Fy (Trade) dated 20.07.16 has sought information from the firm.
27.	M/s. Libra Aquarium, Chennai 01/53/8/340/AM17/L-7/IC	02.07.16	148000 pcs of Live Ornamental Fish	21.10	Approved as recommended by D/o AHD&F vide letter no. 35029/34/2016-Fy (Trade) dated 11.11.16.
RA Chennai may issue the import authorization to the applicant for import of 148000 Nos. of ornamental fishes (as per quantity and description mentioned in D/o AHD&F letter. No. 35029/34/2016-Fy (Trade) dated 11.11.16) from Indonesia, Malaysia, Singapore, Thailand & Taiwan for a CIF value of Rs 21,10,500/- (US\$ 31,500) subject to the conditions mentioned in the D/o AHD&F letter no. 35029/34/2016-Fy (Trade) dated 11.11.16 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
28.	M/s. Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos of Alpacas(15 males, 15 female) 30 nos of Llamas(15 male, 15 female) 30 nos of Wallabies (15 male, 15 female)	88.70	D/o AHD&F vide Letter No. 102-122/2014-Trade dated 15.09.2016 has sought information from the firm.
29.	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	Comments sought from D/o AHD&F on 20.07.16. As decided in the EFC meeting dated 20.10.2016, the request of the firm has been sent to Department of Agriculture & Co-operation on 11.11.2016 for comments.
30.	M/s. Sai Tirupathi Aqua Pvt Ltd, New Delhi 01/53/8/405/AM17/S-34/IC	21.07.16	185500 nos of Ornamental fish	13.52	Approved as recommended by D/o AHD&F vide letter No. 35029/12/2013-Fy (Trade) dated 07.11.2016
CLA New Delhi may issue the import authorization to the applicant for import of 1,85,500 Nos. of ornamental fishes (as per quantity and description mentioned in D/o AHD&F letter. No. 35029/12/2013-Fy (Trade) dated 07.11.2016) from Malaysia, Thailand, Indonesia & Singapore for a CIF value of Rs 13,52,000/- (USD 19,328) subject to the conditions mentioned in the D/o AHD&F letter. No. 35029/12/2013-Fy (Trade) dated 07.11.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					

31.	M/s. Jalaram Dairy Farm, Anand 01/53/8/431/AM17/J-9/IC	28.07.16	525 nos of Pre-Bred GYR Bulls Frozen Semens and Embryos	13.66	D/o AHD&F vide OM No. 102-48/2016-Trade dated 19.08.16 has sought information from the firm.
32.	M/s. The Colors, Chennai. 01/53/8/552/AM17/T-17/IC	23.08.16	204000 nos of Ornamental fishes	102.72	D/o AHD&F vide letter No. 35029/42/2012-Fy (Trade) dated 19.10.16 has advised the firm to submit fresh application in the prescribed format.
33.	M/s. Sagwadi Education & Gaushala Public charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from AHD&F on 17.08.16
34.	M/s. Dolphin Aquarium, Kolkata 01/53/8/508/AM17/D-6/IC	12.08.16	118500 pcs of Ornamental Fish	28.23	D/o AHD&F vide letter No. 35029/42/2016-Fy (Trade) dated 10.10.16 has advised the firm to submit fresh application in the prescribed format.
35.	M/s .M.M. Fish Seed Cultivation Pvt Ltd, Raipur 01/53/8/702/AM17/M-25/IC	26.09.16	10000 Pcs of Seabass/Barra mundi and 30000 Pcs of Pangasius Cat fish	0.13	D/o AHD&F vide letter No. 35029/43/2016-Fy (Trade) dated 19.10.16 has advised the firm to submit fresh application for each species i.e. for Scabass fry and Pangasius.
36.	M/s. Shades Aquazone, Chennai. 01/53/8/646/AM17/S-56/IC	12.09.16	1000 nos of Live Ornamental Fishes	10.32	D/o AHD&F vide letter No. 35029/40/2014-Fy (Trade) dated 10.10.16 has advised the firm to submit fresh application in the prescribed format.
37.	M/s. Raptakos, Brett & Co. Ltd, Mumbai 01/53/8/649/AM17/R-16/IC	12.09.16	6 nos of Broodmares & 1 nos of Stallion	1800.00	Approved as recommended by D/o AHD&F vide OM No. 102-164/2009 dated 22.11.2016

RA Mumbai may issue the import authorization to the applicant for import of 01 No. of Stallion and 6 Nos. of Broodmares from USA/ UK/Canada/Ireland/Australia/Japan/New Zealand/ UAE for a CIF value of Rs. 18,00,00,000/- (US \$ 26,86,600) subject to the conditions mentioned in the D/o AHD&F OM No. 102-164/2009 dated 22.11.2016 as well as subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

38.	M/s. Track Supreme Stud, Chandigarh 01/53/8/591/AM17/T-18/IC	30.08.16	01 nos. OF Stallion & 6 nos of Broodmares	120.00	Approved as recommended by D/o AHD&F vide OM No. 102-84/2009-Trade dated 22.11.2016
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RA Chandigarh may issue the import authorization to the applicant for import of 01 No. of Stallion (Male) and 6 Nos. of Broodmares (Female) from USA/ UK/Ireland/Australia/Japan/New Zealand/ UAE for a CIF value of Rs. 1,20,00,000/- (US\$ 1,79,104) subject to the conditions mentioned in the D/o AHD&F OM No. 102-84/2009-Trade dated 22.11.2016 as well as subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.

39.	M/s. Avantikka Raghunandan, Pollachi 01/53/162/Misc/AM17/A-39/IC	30.09.16	1 nos of Pet Dog(Mixed Breed, male, neutered)	0.06	Rejected as not recommended by D/o AHD&F vide OM No. 110-104/2016-Trade dated 26.10.2016. As per the new policy, import is allowed only if importer is actual owner of the pet which is not the case in this request.
40.	M/s. Qualitat Products India, Chandigarh 01/53/8/660/AM17/Q-2/IC	14.09.16	25000 nos of Bovine Semen as per Annexure-1	82.76	D/o AHD&F vide OM No. 102-01/2013- Trade dated 06.10.16 has sought information from the firm.
41.	M/s. Ganesh Vishnu Jadhav, Pune 01/53/8/678/AM17/G-16/IC	21.09.16	01 Dog Breed- Great Dane	0.37	Rejected as not recommended by D/o AHD&F vide OM No. 110-104/2016-Trade dated 26.10.2016.
42.	M/s. Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/659/AM17/S-57/IC	14.09.16	960 nos of Male Rats	66.84	D/o AHD&F vide OM No. 102-09/2010- Trade dated 06.10.16 has informed that prior to issue of NOC, an inspection can be carried out to satisfy the R&D facility of the firm. Committee in its meeting dated 20.10.2016 expressed their desire that such inspections be carried out expeditiously and such inspection should be a norm even after licences have been issued.
43.	M/s. MPC Fish Farm Trading, Kolkata 01/53/8/611/AM17/M-19/IC	05.09.16	12,32,500 nos of Live Ornamental Fish	20.10	D/o AHD&F vide letter No. 35029/29/2014-Fy (Trade) dated 10.10.16 has advised the firm to submit fresh application in the prescribed format.
44.	M/s. Western Aquarium, Chennai 01/53/8/716/AM17/W-6/IC	03.10.16	36,30,000 nos of Ornamental Fish	179.36	D/o AHD&F vide OM letter dated 08.11.2016 has sought information from the firm.
45.	M/s. Narinder Singh Sandhu, USA 01/53/162/Misc/AM17/N-17/IC	Nil	1 nos of Dog (Tan & White, Chihuahua)	0.005	Approved as recommended by D/o AHD&F vide OM No. 102-104/2016-Trade dated 26.10.2016
CLA New Delhi may issue the import authorization to the applicant for import of 01 No of dog from USA for a CIF value of Rs. 500/- (US\$ 10) subject to fulfilment of health protocol for import of dogs and quarantine procedure as laid down in S.O. 1495 (E) dated 10.06.2014 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
46.	M/s. Major Sameer Chaudhary, Delhi Cantt 01/53/8/681/AM17/S-62/IC	20.09.16	3 nos of Sporting Horses	13.00	Approved as recommended by D/o AHD&F vide OM No. 102-2/2016-Trade dated 21.11.2016
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of Sporting Horses from Germany/ Holland / Denmark for a CIF value of Rs. 13,00,000/- (Euro 17,344) subject to the condition mentioned in D/o AHD&F OM No. 102-2/2016-Trade dated 21.11.2016 as well as subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
47.	Lt. Col. Vikram Nehra, Delhi Cantt 01/53/8/690/AM17/R-19/IC	22.09.16	03 nos of Sporting Horses	13.00	Approved as recommended by D/o AHD&F vide OM No. 102-2/2016-Trade dated 21.11.2016
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of Sporting Horses from Germany/					

Holland/ Denmark for a CIF value of Rs. 13,00,000/- (Euro 17,344) subject to the condition mentioned in D/o AHD&F OM No. 102-2/2016-Trade dated 21.11.2016 as well as subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

48.	M/s. Amrut & Co, Kolkata 01/53/162/Misc/AM17/A-20/IC	10.06.16	Ornamental Fish as per Annexure-1	60.00	D/o AHD&F vide letter No. 35029/41/2014-Fy (Trade) dated 10.10.16 has advised the firm to submit fresh application in the prescribed format.
49.	M/s. Ruia Stud Farms Ltd, Mumbai. 01/53/8/668/AM17/R-17/IC	19.09.16	01 nos of Thoroughbred Stallion & 10 nos of thoroughbred Broodmares	500.00	Approved as recommended by D/o AHD&F vide OM No. 102-63/2016-T dated 22.11.2016 dated 27.10.2016.

RA Mumbai may issue the import authorization to the applicant for import of 01 No. of Stallion and 10 Nos. of Broodmares from USA/ UK/Canada/Ireland/Australia/Japan/New Zealand/ UAE for a CIF value of Rs. 5,00,00,000/- (US\$ 7,50,000) subject to the conditions mentioned in the D/o AHD&F OM No. 102-63/2016-T dated 22.11.2016 as well as subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

50.	M/s. Dhritiman Datta, Kolkata 01/53/8/631/AM17/D-10/IC	07.09.16	2850 nos of Live Birds	0.91	Comments sought from MOEF(WL) on 16.09.16 D/o AHD&F vide OM No. 102-119/2014-Trade dated 06.10.16 has sought information from the firm.
51.	M/s. I. Z. Aquatic Life, Kolkata 01/53/8/701/AM17/I-28/IC	26.09.16	Live Ornamental Fish	55.03	D/o AHD&F vide OM letter dated 08.11.2016 has sought information from the firm.
52.	M/s. Manisha Malhotra, New Delhi 01/53/8/753/AM17/M-30/IC	13.10.16	03 nos of Sporting Horses	28.00	Approved as recommended by D/o AHD&F vide OM No. 102-78/2015-Trade dated 26.10.2016

CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos of Sporting Horses from Germany for a CIF value of Rs 28,00,000/- (Euro 37,334) subject to the conditions mentioned in the D/o AHD&F O.M. No. 102-78/2015-Trade dated 26.10.2016 as well as subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

53.	M/s. Shades Aqua zone, Chennai 01/53/8/752/AM17/S-64/IC	13.10.16	42,000 nos of Live Ornamental fishes	10.62	D/o AHD&F vide OM letter dated 01.11.2016 has sought information from the firm.
54.	M/s. Ranjit Jandir, Vadodara, 01/53/8/791/AM17/R-21/IC	24.10.16	01 nos Pet Dog	Nil	Approved as recommended by D/o AHD&F vide OM No. 110-104/2016-Trade dated 27.10.2016 (Ex-post facto approval)
55.	M/s. Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, 01/53/8/775/AM17/R-20/IC	10.10.16	42 nos of Mice	14.98	Approved as recommended by D/o AHD&F vide OM No. 110-105/2016-(NF-T) dated 22.11.2016

RA Trivandrum may issue the import authorization to the applicant for import of 42 Nos. of Mice from USA for R&D purpose for a CIF value of Rs. 14,98,213.75 (US\$ 23,971.42) subject to the conditions mentioned in the D/o AHD&F OM No.

110-105/2016-(NF-T) dated 22.11.2016 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.

56.	M/s. Lupin Ltd. Mumbai 01/53/8/780/AM17/L-10/IC	18.10.16	18 nos of Beagle Dogs (Female) & 30 nos Beagle Dogs (Male)	11.38	Approved as recommended by D/o AHD&F vide OM No. 102-4/2012-Trade dated 22.11.2016
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RA Mumbai may issue the import authorization to the applicant for import of 30 Nos of Male Beagle Dogs and 18 Nos. of Female Beagle Dogs from China for R&D purpose for a CIF value of Rs. 82,05,300/- (US\$ 1,21,560) subject to the conditions mentioned in the D/o AHD&F OM No. 102-4/2012-Trade dated 22.11.2016 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai

57.	M/s. National Centre for Biological Sciences (Tata Institute of Fundamental research). Bangalore 01/53/8/797/AM17/N-19/IC	25.10.16	06 pairs of Laboratory Mice (Mus Musculus)	0.70	Approved as recommended by D/o AHD&F vide OM No. 110-105/2016 (NF-T) dated 22.11.2016
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RA Bangalore may issue the import authorization to the applicant for import of 6 pairs of Mice from Germany for Research & Development purpose for a CIF value of Rs. 70,420/- (US\$ 1006) subject to the conditions mentioned in the D/o AHD&F OM No. 110-105/2016 (NF-T) dated 22.11.2016 as well as subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

58.	M/s. Sun Pharma Advanced Research Company Ltd, Baroda 01/53/8/822/AM17/S-69/IC	25.10.16	20 nos of mice male & female	25.37	Comments sought from D/o AHD&F on 31.10.16
59.	M/s. Hazra Aqua Fish Farm, Kolkata 01/53/8/891/AM17/H-19/IC	25.10.16	324500 nos of Ornamental Fish	72.97	Comments sought from D/o AHD&F on 31.10.16
60.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/824/AM17/I-31/IC	26.10.16	18 nos of Mice	0.03	Comments sought from D/o AHD&F on 31.10.16
61.	M/s. J.K. Trust, Bombay 01/53/8/863/AM17/J-19/IC	26.10.16	30 Nos of Live Bulls	1,52,55,000	Comments sought from D/o AHD&F on 08.11.16
62.	M/s. Nigam Munindra Kikani, Ahmedabad 01/53/8/836/AM17/N-21/IC	22.10.16	10 Nos of Live birds	15,525.00	Comments sought from D/o AHD&F & MOEF(WL) on 03.11.16
63.	M/s. J.K. Trust, Bombay 01/53/8/864/AM17/J-20/IC	26.10.16	1000 Nos of Bovine Sexed Semen	15,63,075.10	Comments sought from D/o AHD&F on 08.11.16
64.	M/s. Resmi Arun, Mumbai 01/53/8/851/AM17/R-24/IC	19.10.16	1 No of African Grey Parrot	26,000	Comments sought from D/o AHD&F & MOEF(WL) on 08.11.16
65.	M/s. Dhruv Futnani, Chennai 01/53/8/841/AM17/D-12/IC	25.10.16	1 No of Live Horse	14,00,000	Comments sought from D/o AHD&F on 03.11.16
66.	M/s. Ameet Aggarwal Surinderpal, Mumbai 01/53/8/843/AM17/A-45/IC	01.10.16	Ornamental Fishes as per ANF-2M	52,44,000	Comments sought from D/o AHD&F on 03.11.16
67.	M/s. L.G. Enterprise, Kolkata	25.10.16	1,40,000 Nos.	28,97,00	Approved as recommended by D/o

	01/53/8/859/AM17/L-11/IC		of Ornamental fishes	0.00	AHD&F vide letter no. 35029/36/2016-Fy(Trade) dated 02.09.16.
RA Kolkata may issue the import authorization to the applicant for import of 1,40,000 Nos. of ornamental fishes [as per quantity & description mentioned in D/o AHD&F letter no. 35029/36/2016-Fy(Trade)] dated 02.09.16 from Malaysia, Indonesia, Singapore & Thailand for a CIF value of Rs 28,97,000/- (US\$ 28,000) subject to the conditions mentioned in the D/o AHD&F OM no. 35029/36/2016-Fy(Trade)] dated 02.09.16 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
68.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT of Used Rubber Tyres & Used Tubes Scrap	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14. Comments awaited from MoEF&CC
69.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT of Tyre Buffing Powder & Cut Tyres Upto 6" Long	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEF&CC
70.	Sree Sumangala Metals and Industries P. Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT of Lead Battery Plates covered by ISRI Code RAILS	30.45	Recommended by DIPP vide OM No. 9/11/15-TSW dated 20.7.15 MoEF&CC vide letter No. 5-2/15-HSMD dated 25.2.15 has sought information from the applicant.
71.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 nos. Spent Nickel Cadmium Batteries.	1103.05	Recommended by DIPP vide OM No. 7/44/15-TSW dated 20.7.15 MoEF&CC vide letter No. 5-30/2010-HSMD dated 7.7.15 has sought information from the applicant.
72.	Minar Reclamation Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC	8.7.15	2000 MTs of Old/Used Pneumatic Tyres scrap/Rubber scrap.	90.65	MoEF&CC vide OM dated 06.08.15 has sought some information from the applicant. Recommended for 1888 MTs by DIPP vide OM No 9/67/15-TSW/35 dated 18.02.16
73.	Goodwill Imports, New Delhi 01/53/8/415/AM16/G-26/IC	05.10.15	5000 MTs of old & used rubber tyre scrap with single or multi cuts	200.00	MoEF&CC vide letter dated 08.05.16 has sought information from the applicant. Recommended for 1575 MTs by DIPP vide OM No 9/92/15-TSW dated 25.02.16
74.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R-44/IC	5.11.15	34000 MTs of Used Rubber Tyre Scrap.	911.20	Recommended by DIPP vide O.M. No. 9/93/15-TSW/12 dated 15/18.1.16 Comments sought from MoEF&CC on 14.12.15
75.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.09.15	10,000 MTs of rubber tyre scrap and used tube scrap.	43.56	Recommended for 10,000 MTs by DIPP vide OM No. 9/84/15-TSW dated 12.02.16 Comments sought from MoEF&CC on 09.10.15

76.	Triton Graphite Juhu Tata Road, Mumbai 01/53/162/598/AM16/T-22/IC	21.08.15	22000 Kgs of Graphite Electrode Scrap	13.93 ,	Recommended by DIPP for 22 MT vide OM no. 9/82/2015-TSW dated 23.05.2016 Comments sought from MoEF on 30.09.16
77.	M/s. Sasa Rubbers Pvt Ltd, Morbi 01/53/8/00084/AM17/S-11/IC	13.05.16	2000 MTs of Rubber Scrap	100.00	MOEF has sought information vide no. 5-17/2012-HSMD dated 04.07.2016 DIPP has recommended 2000 MT vide no. 9/26/2016-TSW dated 06.06.2016.
78.	M/s. Sam Industries, Bhuj 01/53/8/85/AM17/S-12/IC	13.05.16	1000 Mts of Rubber Scrap	100.00	Recommended by DIPP for 1000 MT vide OM no. 9/25/2016-TSW dated 06.06.2016 MOEF has sought information vide OM no. 5-11/2016-HSMD dated 27.06.2016
79.	M/s. Armacell India Pvt Ltd, Pune 01/53/8/151/AM17/A-13/IC	23.05.16	280000 Kgs of Waste and Scrap of Nitrile rubber	51.16	MOEF has sought information vide OM no. 5-13/2016-HSMD dated 27.06.2016 DIPP has sought information vide OM no. 9/30/2016-TSW dated 06.06.2016. Letter sent to the firm on 14.06.16.
80.	M/s. Somi Conveyor Beltings Ltd, Jodhpur 01/53/8/286/AM17/S-28/IC	21.06.16	125 Mt of Waste, paring and scrap of rubber (other than hard rubber)	13.61	Comments sought from MOEF on 23.06.16 DIPP vide OM No. 9/38/2016-TSW dated 08.07.16 has sought information from the firm which has been communicated to the firm on 12.07.16
81.	M/s. Gravita India Ltd, Jaipur 01/53/162/Misc/AM17/G-11/IC	Nil	10000 MTs of Battery Scrap & Battery Waste/Lead acid Battery Scrap	6800.00	Comments sought from MOEF on 12.07.16. Reminder sent to MoEF on 28.10.2016 Recommended for 7326 MTs by DIPP vide OM No. 9/42/2016-TSW dated 22.08.16
82.	M/s. Green Rubber Industries, Delhi 01/53/8/612/AM17/G-13/IC	05.09.16	45000 MTs of Old & Used Rubber tyres & Butyl Tubes Scrap	672.21	Comments sought from MOEF on 08.09.16 Recommended for 17,950 MT by DIPP vide OM No. 9/70/2014-TSW dated 26.09.16.
83.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016.
84.	M/s. Royal Rubbers, Ernakulam 01/53/8/672/AM17/R-18/IC	20.09.16	750 MTs waste, parings and scrap of	45.83	Recommended by DIPP vide OM no. 9/57/2016-TSW dated 08.11.16. Comments sought from MOEF on

			rubber (other than hard rubber) and powders and granules obtained there from (Multi cut tyres-other cut Rubber)		21.09.16
85.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Comments sought from MOEF on 06.09.16 DIPP vide OM No. 9/54/2016-TSW dated 20.09.2016 has sought information from the firm.
86.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW on 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF. Comments from MoEF&CC is awaited.
87.	M/s. S & J Granulate Solutions (P) Ltd., Gujarat 01/53/8/436/AM17/S-37/IC	26.07.16	45000 MT of Olf & Used Rubber Tyre-(Cut/Shredded /Baled Press)	3062.24	Comments sought from MOEF on 17.10.16 DIPP vide OM dated 24.10.2016 that MoEF had given NOC for the import of 15,700 MT of old/used rubber tyres scrap only, permission had been granted to the firm for the same quantity.
88.	M/s. Jem Enterprises, Ranipet 01/53/8/777/AM17/J-18/IC	18.10.16	7300 MTs of Waste cut piece scrap tyres	141.83	Rejected as not recommended by DIPP vide OM No. 9/60/2016-TSW/175 dated 08.11.2016.
89.	M/s. Padmsree Enterprises, Hyderabad 01/53/8/740/AM17/P-20/IC	18.10.16	25 Kgs of Metallic Cr (Fe Blended)	0.22	DIPP vide OM No. 9/59/2016-TSW dated 08.11.2016 has suggested to consult Ministry of Science & Technology in the matter.
90.	M/s. Kavita Overseas Pvt. Ltd, Delhi 01/53/8/810/AM17/K-15/IC	25.10.16	4000 MTs of Lead Scrap (ISRI Code: Radio, Racks, Ropes, Relay, Rents and Rails)	2144.00	Comments sought from MOEF on 31.10.16 DIPP vide OM dated 10.11.2016 has sought information from the firm
91.	M/s. MSS Rubber and Reclaims Pvt. Ltd, Kerala 01/53/162/MISC/AM17/M-33/IC	24.10.16	11800 MTs of used Tyre Buffing Powder	1043.12	Approved as recommended by DIPP vide OM No. 9/63/2016-TSW dated 15.11.2016 and MoEF&CC vide OM No. 5-1/2014-HSMD dated 17.10.2016. Confirmation of

					NOC of MoEF has been received by e-mail on 22.11.2016.
RA Cochin may issue the import authorization to the applicant for import of 1500 MTs of used Tyre Buffing Powder from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF & CC OM. No. 5-1/2014-HSMD dated 17.10.2016 as well as subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
Ministry of Steel					
92.	M/s. Impex Metal & Ferro Alloys Ltd, Kolkata 01/53/8/730/AM17/I-29/IC	04.10.16	50,000 MT of Ferro Manganese Slag	2048.20	Approved as recommended by Ministry of Steel vide OM No. 17(3)/2016-RM-I dated 18.11.2016
RA Kolkata may issue the import authorization to the applicant for import of maximum 50,000 MTs of Ferro Manganese Slag from Japan @ 550 kg / tonne production of SiMn as per the capacity of production of Silico Manganese approved by Andhra Pradesh Pollution Control Board with actual user condition; and the laid down procedure for import of FeMn Slag for 18 months production of Silico Manganese for proportionate CIF value subject to usual condition of import authorization.					
93.	M/s. Bansal Brothers, Bhilai 01/53/8/633/AM17/B-14/IC	07.09.16	2500 M.T. of Titanium scrap (Containing 85%-95% Ti)	4080.00	Approved as recommended by Ministry of Steel vide O.M. No. 2(1)/2015-TW dated 16.11.2016.
RA Raipur may issue the import authorization to the applicant for import of 2500 MTs of Titanium scrap (containing 85%-95% Ti) from GCA for a CIF value of Rs 40,80,00,000/- (US\$ 60,00,000) subject to the conditions mentioned in the Ministry of Steel U.O No. 2(1)/2015-TW dated 16.11.2016 and subject to the actual usual condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Raipur.					
94.	M/s. Modern India Con-Cast Ltd, Kolkata 01/53/8/808/AM17/M-32/IC	25.10.16	50,000 MTs of Ferro Manganese Slag	2521.50	Comments sought from MoS on 31.10.16.
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
95.	Tagros Chemicals India Ltd., Chennai 01/53/162/832/AM-16/T-29/IC	1.12.15	134 MTs of Carbon Tetra Chloride.	14.63	D/o C&PC vide letter dated 07.01.16 have sought some information from the applicant. Recommended by MoEF&CC vide O.M. No. 11/7/15-OC dated 7.1.16
96.	Hemani Industries Ltd., Mumbai 01/53/8/557/AM-16/H-25/IC	1.1.16	192000 Kgs of Carbon Tetra Chloride.	18.93	DC&PC vide letter dated 25.02.16 have sought information from the applicant. Recommended by MoEF&CC vide OM No 11/7/15-OC dated 25.01.16
97.	Phoenix Lamps Ltd., Gautam Budh Nagar 01/53/8/536/AM-16/P-52/IC	18.12.15	02 kgs of Bhromochloro methane.	0.55	DC&PC vide OM No. 12022/2/20116-CH-II dated 18.02.16 has sought information from the applicant.
98.	Chirag Enterprise, jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments sought from MoEF on 23.03.2016. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated

					10.03.16
99.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from DC&PC on 06.04.16
100.	M/s. Gujarat Agrochem Ltd, Mumbai 01/53/162/MISC/AM-16/G-29/IC	22.02.20 16	186 Mts Carbon tetra chloride	18.81	D/o C & PC vide letter No. 12022/9/2013- CH-II dated 27.04.16 has sought information from the firm. Recommended for 186 MT by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16.
101.	M/s. Bayer Vapi Pvt. Ltd, Vapi 01/53/162/Misc/AM-17/B-3/IC	25.04.16	169 Mt of Carbon Tetra chloride	17.47	Recommended by MOEF&CC for 169 MT (CTC) vide OM No. 11/7/2016-OC dated 24.05.2016 C&PC vide letter No. 12022/9/2013-CH-II dated 16.05.16 has sought information from the firm.
102.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.20 16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from MOEF & D/o C & PC on 5.05.2016
103.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.20 16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from MOEF & C & PC on 5.05.2016
104.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
105.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethan e	7.20	Comments sought from D/o C&PC on 04.07.16
106.	M/s. Sudarshan Chemical Industries Ltd, Pune 01/53/162/Misc/AM17/S-60/IC	22.09.16	400 MT of Barbituric Acid	1632.00	D/o C & PC vide letter No. 12022/23/2013- CH-II dated 17.10.2016 has sought information from the firm.
107.	M/s. Eastern Cargo Carriers (India) Pvt. Ltd, Mumbai 01/53/8/738/AM17/E-16/IC	13.10.16	1800 MTs of Composite of plastic and aluminium foil-waste & rejects	134.64	Comments sought form MoEF&CC and D/o C&PC on 11.11.2016.
108.	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from MOEF & C & PC on 24.10.16
109.	M/s. Shree Ganesh Vyapar	19.10.16	320 M.T	112.00	Comments sought from MOEF & D/o C &

	Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC		Acrylic Plastic Sheet Scrap		PC on 24.10.16.
Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
110.	M/s. Apex Covantage India Pvt. Ltd, Hyderabad 01/53/8/257/AM17/A-18/IC	13.06.16	20 nos of Motorola MC67-Mobile Computer	16.87	MoEF&CC vide letter dated 29.07.2016 has sought information from the firm. Deity has sought information vide no. 16(10)/2016/IPSW dated 08.07.2016. Reminder sent by Deity on 17.10.2016. Information from the firm is awaited.
111.	M/s. Pervacio India Pvt. Ltd, Hyderabad 01/53/162/MISC/AM17/P-13/IC	13.06.16	5000 NOS OF Old & use Mobile Phones	101.50	Comments sought from MOEF on 21.06.16 Recommended by Deity vide letter no. 16(11)/2016/IPSW dated 28.09.2016.
112.	M/s. Greenscape Eco Management Pvt Ltd, New 01/53/8/648/AM17/G-14/IC	12.09.16	82.5 MT of Used Electricals & Electronic Equipments as per ANF-2M	416.50	Comments sought from MOEF on 15.09.16 Deity vide letter dated 10.10.2016 has sought information from the firm.
113.	M/s. Mavenir Systems Pvt Ltd, Bangalore 01/53/8/617/AM17/M-18/IC	05.09.16	14 nos of Automation Tool server, 5 nos of Application server and 4 nos of KVM Switches	6.76	Comments sought from MOEF on 08.09.16 Deity vide letter No. 16(13)/2016-IPSW dated 28.09.2016 has sought information from the firm.
114.	M/s. ICT Service Management solutions India Pvt. Ltd, Bangalore 01/53/8/667/AM17/I-23/IC	14.09.16	11700 nos of Refurbished Laptop	274.53	Comments sought from MOEF on 20.09.16 Deity vide letter dated 10.10.2016 has sought information from the firm.
115.	M/s. Seal Infotech Pvt Ltd, Chennai 01/53/8/658/AM17/S-58/IC	14.09.16	146 nos of support Services as per ANF-2M	18.32	Comments sought from MOEF & Deity on 22.09.16. Deity vide letter dated 17.10.2016 has informed that they have not received the application.
116.	M/s. Indsys Infotech Services India Pvt, Coimbatore 01/53/8/669/AM17/I-24/IC	19.09.16	122 nos of used laptops and computers (Desktops)	0.81	Rejected as not recommended by Deity vide letter No. 16(14)/2016-IPHW dated 24.10.2016.
Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
117.	M/s. Reflex Industries Ltd, Chennai 01/53/8/631/AM16/R-55/IC	15.02.16	1000 M.T. of HCFC-R141B(1,1-Dichloro-1-Fluoroethane)	1526.43	Comments sought from MOEF on 01.03.16
118.	M/s Piramal Enterprises Ltd,	11.03.16	450 M.T. of	496.80	MOEF&CC vide letter dated 24.05.16 has

	Medak. 01/53/8/671/AM-16/P-68/IC		Refrigerant Gas R-22		sought information from the firm.
119.	M/s. Manali Petrochemical Ltd, Chennai 01/53/8/303/AM17/M-10/IC	24.06.16	800 MT of Dichloro Fluoro Ethane HCFC141B	1613.89	Comments sought from MOEF&CC (O) on 04.07.16
120.	M/s. Dow Chemical International Pvt. Ltd, Mumbai 01/53/8/561/AM17/D-8/IC	26.08.16	500 M.T of Tris Nitro™ 50% MUP Tris (Hydrixy meth yl) Nitro methane	1190.00	Comments sought from D/o C&PC on 24.11.16.
121.	M/s. Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	Comments sought from MOEF (O) on 31.08.16
122.	Ms. Industrial Foams Pvt. Ltd, New Delhi 01/53/8/830/AM17/I-32/IC	30.09.16	160 MTs of HCFC-141B	5,41,82, 400.00	Comments sought from MOEF on 03.11.16
123.	Ms. Intex Technologies (India) Ltd, New Delhi 01/53/8/807/AM17/I-30/IC	29.09.16	66,000 Pcs of R 134 A Gas and R 600 A Gas	48,88,23 ,889.00	Comments sought from MOEF on 31.10.16.

Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

124.	M/s. G. Amarender Reddy, Hyderabad 01/53/8/621/AM16/G-39/IC	05.02.16	21 nos of Taxidermy Animal Mounts	1.54	Approved for 11 nos. as recommended by MoEF&CC (WL) vide OM No. 3- 38/2016/WL dated 19.10.2016. Confirmation of MoEF&CC has been received vide e-mail on 18.11.2016.
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RA Secunderabad may issue the import authorization to the applicant for import of 11 Nos. of Taxidermy Animal mounts (as per MoEF&CC(WL) OM. No. 3-38/2016/WL dated 19.10.2016) from Argentina for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC(WL) OM. No. 3-38/2016/WL dated 19.10.2016 and actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.

125.	M/s. K.K.Traders (HUF), Amritsar. 01/53/8/638/AM16/K-28/IC	25.02.16	40 Mt of Kuth roots	54.82	MoEF&CC vide letter No. 3-21/2016/WL dated 09.05.16 has sought information from the firm.
126.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeacea e Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
127.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16

128.	M/s. Govind Deo, Ajmer 01/53/8/00066/AM-17/G-5/IC	11.5.16	2 nos of Hunting Trophies	2.26	Comments sought from MOEF(WL) on 05.05.2016
129.	M/s. Kushaldeep Singh Dhillon, Chandigarh 01/53/8/271/AM14/K-18/IC	26.07.16	01 Pcs of Animal trophy	0.30	Comments sought from MOEF (WL) on 10.08.16. Reminder sent on 12.09.2016.
130.	M/s. A&S Creations, New Delhi 01/53/8/685/AM17/A-37/IC	22.09.16	06 nos of Night Vision Binocular Tracker 3 X 42	1.45	Approved as recommended by MoEF&CC vide OM No. 3-77/2016/WL dated 20.10.2016.

CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Night Vision Binocular Tracker 3x42 from Belarus for supply to the Range Officer, Athmallik Forest Division, Odisha for protection of Forest & Wildlife for proportionate CIF value subject to the conditions mentioned in the MoEF&CC(WL) OM. No. 3-77/2016/WL dated 20.10.2016 besides other usual condition of import authorization. The Committee decided to seek comments from DRDO for the balance quantity for supply to Air-Force Station.

131.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF(WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
132.	M/s. Kushaldeep Singh Dhillon, Chandigarh 01/53/8/705/AM17/K-14/IC	29.09.16	7 pcs of Animal Trophies legally Hunted	3.63	Comments sought from MOEF(WL) on 03.10.16
133.	M/s. Hi-Tech Advance Products, Indore 01/53/8/781/AM17/H-18/IC	18.10.16	05 Sets of Veterinary Equipment/Tr anquilizer Equipment/Co 2- Injectionrifle accessories	10.44	Comments sought from MOEF(WL) on 24.10.16
134.	M/s. A&S Creations, New Delhi 01/53/8/875/AM17/A-46/IC	08.11.16	20 Nos. of GPS Plus 3 Collar- Tranreceiver with standard accessories	58,06,78 0.00	Comments sought from MOEF (WL) on 10.11.16.

Ministry of Home Affairs (MHA)

135.	National Security Guard, New Delhi 01/53/162/950/AM- 15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure- A of application.	951.53	Comments sought from MHA on 24.3.15
136.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	Comments sought from MHA on 27.1.16.

137.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	Comments sought from MHA on 27.1.16.
138.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	The applicant vide letter dated 23.02.16 has informed that they have submitted the reply to MHA on their query.
139.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C-45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	MHA vide Letter No. IV-20011/04/2016- Prov. I dated 11.04.16 has sought information from the applicant.
140.	M/s. WW Defsys Pvt. Ltd, New Delhi. 01/53/8/00062/AM-17/W-3/IC	9.05.16	17 nos of Night Vision Binocular DIANA3X	34.05	MHA has sought information vide no. IV-20011/05/2016-PROV-I dated 27.05.2016
141.	M/s. Tech Sol Technologies Pvt Ltd, Vellore 01/53/8/234/AM17/T-9/IC	01.06.16	03 nos of Passive Night Telescopic Sight Night Vision Sight ZN4 LYNX with accessories.	11.35	Comments sought from MHA on 14.06.16
142.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager Model MEPRO NOA NYX 2X WITH Accessories	172.52	MHA vide letter dated 08.09.16 has sought information from AIG, Odisha.
143.	DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoilless Disrupter WJD with 50 nos of cartridge	51.91	MHA vide letter No. IV-20011/09/2016- Prov.I dated 21.10.2016 has sought information from the applicant.
144.	M/s. OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/571/AM17/O-3/IC	29.08.16	60 nos of Night Vision Monocular	80.00	MHA vide letter dated 07.10.16 has sought information from AIG, Chhattisgarh.
145.	The Addl. Director General of Police, Operation,(Octopus), Hyderabad 01/53/8/695/AM17/A-38/IC	26.09.16	Arm & Ammunition as per ANF-2M	4.04	Comments sought from MHA on 28.09.16
146.	Dy. Inspector General(Proc)	26.09.16	Arm &	7.19	Comments sought from MHA on 27.09.16

	ITBP, New Delhi 01/53/162/46/AM17/I-26/IC		Ammunition as per ANF-2M		
147.	M/s. Cassiopica Consultants Pvt. Ltd. New Delhi 01/53/8/708/AM17/C-17/IC	30.10.16	20 nos of Weapon Sight Make: EOTECH 552.a65 & Picatinny Rail	14.30	Comments sought from MHA on 24.10.16
148.	M/s. Gajanana Gun House, Surat 01/53/8/693/AM17/G-18/IC	26.09.16	20,000 nos of Arms & Ammunition as per ANF-2M	110.00	Comments sought from MHA on 19.10.16
149.	M/s. World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.16	3,78,000 nos of Arms & Ammunition	84.35	Comments sought from MHA on 19.10.16
150.	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	14,000,000	Comments sought from MHA on 03.11.16
151.	M/s. Sharda Gun House, New Delhi 01/53/8/451/AM17/S-40/IC	02.08.16	2000 Nos of Toy Guns/ Starter/ Blank Guns/ Replicas/ Gas Guns/ Pepper Guns	10,000,000	Comments sought from MHA on 03.11.16
152.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol. 177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	15,55,95,000.00	Comments sought from MHA on 03.11.16
153.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/832/AM17/A-44/IC	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos of Air Rifle. 177 Cal (7.5 Joules)	15,55,95,000.00	Comments sought from MHA on 03.11.16
154.	M/s. National Security Guard, New Delhi	20.10.16	180 Nos of Sub Machine Gun MP5 A5	3,90,31,726.00	Comments sought from MHA on 26.10.16

	01/53/8/784/AM17/N-18/IC		with accessories, spares parts and gauges		
155.	M/s. A.M. Industrial Enterprises, New Delhi 01/53/162/MISC/AM17/A-42/IC	21.10.16	6 Pcs of 2.5 x 40 Gen 1 NV Binocular (Model- Article No. 260401)	1,80,383.00	Comments sought from MHA on 26.10.16
156.	M/s. Amandeep Kaur Dhawan, New Delhi 01/53/8/761/AM17/A-41/IC	Nil	2 Nos. of .357 Pistol with Spare barrel with accessories	3,12,000.00	Comments sought from MHA on 19.10.16.
Defence Research & Development Organisation (DRDO)					
157.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Bladed Nails.	5.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 15.01.16, however, they have suggested consulting Deptt. of Defence Production before taking a decision in the case. Comments sought from DDP on 15.03.16.
158.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	01 no. of Jammer.	42.04	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 22.03.16 has informed that the firm may be asked to confirm whether they have followed the procedure laid down in "Jammer Policy" of Cabinet Secretariat. DRDO letter forwarded to the applicant on 05.05.16.
159.	Samtel Avionics Ltd., New Delhi 01/53/8/504/AM-16/S-127/IC	1.12.15	02 nos. of Smart Display Units and 06 nos. of Cable assembly test power.	19.78	DRDO vide letter dated DIC/SCOMET/4802/M/15 dated 25.01.16 has sought information from the applicant.
160.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10600 nos. of Night Vision Devices.	55580.00	DRDO vide letter dated 15.01.16 has sought information from the applicant. The deficiency has been communicated to the applicant vide letter dated 27.01.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.02.16 has informed that inputs received from the applicant does not contain the EUC & requested to provide EUC to enable them to offer their comments.
161.	Tata Power SED, Bangalore 01/53/8/582/AM-16/T-34/IC	18.1.16	01 no. of Portable	419.97	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 04.02.16,

			Ground Station for Cruiser Mini Magline 050012, 02 nos. Mini Cruiser UAV Platform System (Magline Type: 050014) and 01 no. Cruiser UAV Platform System (Magline Type; 050015).		which has been communicated to the applicant on 22.02.16.
162.	M/s. Tak Technologies Pvt. Ltd., New Delhi 01/53/8/613/AM16/T-37/IC	04.02.16	26 nos of Holographic Weapon Sight.	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.02.16 has asked for the technical specification of Holographic Weapon Sight. Comments also sought from MHA on 09.09.2016.
163.	M/s. Star Aerospace Industries Dehradun 01/53/162/Misc/AM-17/S-8/IC	06.5.16	3 nos of NIJ.LEVEL IV Rifle Protective Ballistic Shield, Model ID#Mraps-Iv-01	10.35	Comments sought from DRDO on 10.05.2016.
164.	M/s. Sure Safety Solutions Pvt. Ltd, Mumbai. 01/53/8/590/AM17/S-53/IC	30.08.16	4 in 8 boxes Banshee Aerial Targets and operating spare parts	270.00	Comments sought from DRDO on 16.09.16
165.	M/s. Eastern Shipchangers Pvt Ltd, Mumbai 01/53/8/706/AM17/E-15/IC	29.09.16	3000 nos of Parachute Rocket, 4500 nos of Hand Flares and 1500 nos of Orange Smoke	81.00	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 27.10.2016.
RA Mumbai may issue the import authorization to the applicant for import of 3000 nos of Parachute Rocket, 4500 nos of Hand Flares and 1500 nos of Orange Smoke from Italy for a CIF value of Rs. 81,00,000/ (US\$ 121500) subject to actual user condition besides other usual conditions of import authorization.					
166.	M/s. BF ELBIT Advanced	25.10.16	1 set of	2,85,60,	Comments sought from DRDO on

	Systems Pvt. Ltd., Pune 01/53/8/861/AM17/B-17/IC		Cardom 120 mm Mortar alongwith standard accessories	000.00	08.11.16.
Ministry of Petroleum & Natural Gas (M&PNG)					
167.	M/s. Kodarma Chemicals Pvt. Ltd. West Bengal 01/53/8/00064/AM-17/K-7/IC	11.05.16	2500 Mts of Jet kerosene Grade A-1	812.91	M/o P & NG has sought information vide Letter No. P-19011/06/2016-Sup. dated 07.06.16.
168.	M/s. J.A Motor Sport, Coimbatore 01/53/8/568/AM17/J-12/IC	29.08.16	5000 Ltrs. Of Fuel	16.27	Comments sought from M/o P&NG on 06.09.16
169.	M/s. Maruti Suzuki India Ltd, New Delhi 01/53/8/651/AM17/M-22/IC	14.09.16	3825 Kgs of Gasoline, Euro-6 cert Fuel as per ANF-2M	13.17	Approved as recommended by M/o P&NG vide OM No. P-19011/12/2016-Sup. Dated 17.11.2016, subject to further approval of competent authority.
170.	M/s. Pon Pure chemicals India Pvt. Ltd, Chennai 01/53/8/682/AM17/P-18/IC	21.09.16	1000 M.T of ISOPAR-L, 750 M.T of ISOPAR-H, 150M.T of ISOPAR-G, 100 M.T of ISOPAR-L,	1408.41	Approved as recommended by M/o P&NG vide OM No. P-19011/05/2016-Sup. dated 15.11.2016, subject to further approval of competent authority.
171.	M/s. Michelin India Pvt Ltd, New Delhi 01/53/162/MISC/AM17/M-35/IC	06.09.16	100 MTs of Solane 100-155 (Solvent)	1,00,60,200.00	Comments sought from P & NG on 08.11.16
172.	M/s. Cummins India Ltd, Pune 01/53/8/865/AM17/C-18/IC	26.10.16	15000 Litre of Automotive Diesel (sulphur) less than 15 ppm (Halterman) and 500000 litre of Automotive Diesel (sulphur) less than 15 ppm (WFS)	3,46,10,000.00	Comments sought from M/o P & NG on 08.11.16
173.	M/s. SI Group-India Pvt Ltd, Mumbai 01/53/8/785/AM17/S-67/IC	14.10.16	2000 Mts of DI Isobutylene (DIB)	17,55,00,000.00	Comments sought from P & NG on 26.10.16
174.	M/s. Volkswagen India Pvt.	19.10.16	15,00,000	10,20,09	Comments sought from P & NG on

	Ltd., Pune 01/53/8/806/AM17/V-21/IC		Litres of ARAL Specific Unleaded Fuel, Anti Spark, Fouling (ASF) TL 52156 "Petrol"	,600.00	26.10.16
175.	M/s. Mahindra & Mahindra Ltd, Mumbai 01/53/8/754/AM17/M-31/IC	06.10.16	4,85,140 Kgs of Diesel/ CEC Legislative Reference Fuel/ Gasoline	96,440,2 77.39	Comments sought from P & NG on 19.10.16.
Department of Telecommunications (DoT)					
176.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM- 16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 20.10.16 has informed that information from the firm is awaited.
177.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA- 5312-6 Black Box Radar with accessories.	16.42	Comments sought from DoT on 14.12.15. DOT vide letter dated 20.10.2016 has informed that they had not received the application.
178.	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
Ministry of Shipping					
179.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27	Comments sought from M/o Shipping on 26.5.15.
180.	M/s. Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-75/IC	03.03.16	30 Nos. of Sight Mark Ghost Hunter 2x24 Binoculars	2.52	Comments sought from Ministry of Shipping on 15.03.16.
Directorate General of Civil Aviation (DGCA)					
181.	M/s.Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/627/AM16/G-28/IC	27.01.1 6	1 nos of Gyroplane	236.00	The committee decided to close the case as the firm vide letter dated 10.05.2016 has requested to cancel the application.
182.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.

183.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
184.	M/s. Interglobe aviation Ltd, New Delhi 01/53/8/620/AM17/I-22/IC	06.09.16	01 nos of Programming Dongle, 5 nos of Emergency Transmitter	14.92	Comments sought from DGCA on 08.09.16
185.	M/s. Tata SIA Airlines Ltd., New Delhi 01/53/8/709/AM17/T-20/IC	30.09.16	18 Nos. of Aircraft Parts	88239642.40	Comments sought from DGCA on 13.10.16
186.	M/s. Futura Travels Ltd., Mumbai 01/53/8/792/AM17/F-8/IC	20.10.16	01 Nos. of Second Hand Bombardier Global XRS	114 Crores	Approved as recommended by DGCA vide letter No. 5-1598/2004 AI (2) dated 10.11.2016.

RA Mumbai may issue the import authorization to the applicant for import of 01 No. of second-hand Bombardier Global XRS MNS-9191 from Canada for private use for a CIF value of Rs. 11,40,00,000 Crores (US \$ 1,67,50,000) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

187.	M/s.Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	Clarification sought form the applicant vide e-mail dated 09.11.2016.
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Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm).

188.	M/s. Swati Enterprises, Delhi 01/53/8/00027./AM-17/S-3/IC	29.4.16	1200 Tons of Used Sisal Bags	245.24	Comments sought from MOT on 03.05.2016.
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Petroleum & Explosives Safety Organization (PESO)

189.	M/s. Indian Explosives Pvt Ltd, Kolkata 01/53/8/162/MISC/AM17/I-16/IC	06.07.16	3,00,000 Pcs of (Hi Fire Fusehead) Explosive	46.92	Recommended by PESO vide Letter No. E-25(37)/3/2009/V dated 12.08.16. Utilization details of previous licenses have been sought from the firm. Utilization details are awaited from the firm.
190.	M/s. Focus Energy Ltd, New Delhi 01/53/8/717/AM17/F-7/IC	03.10.16	Explosives as per ANF-2M	112.56	Approved as recommended by PESO vide Document No. E-25(38)/81/2009 dated 07.11.2016 and dated 16.11.2016.

CLA New Delhi may issue the import authorization to the applicant for import of Explosives as per ANF 2M from USA for carrying out oil exploration and perforation of oil well for a CIF value of Rs 1,12,56,057/- (US\$ 1,65,530.25) subject to the actual user condition besides other usual conditions of import authorization.

191.	M/s. Weatherford Oil Tool M.e. Ltd., Mumbai 01/53/8/763/AM17/W-8/IC	03.10.16	Explosives as per ANF- 2M	19,88,48,265.27	Approved as recommended by PESO vide letter No. E-25(38)/104/2016 dated 03.11.2016.
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RA Mumabi may issue the import authorization to the applicant for import of Explosives as per ANF 2M from USA and Germany for carrying out oil exploration and perforation of oil well for a CIF value of Rs 19,88,48,265.27 (US\$ 29.89,300.44) subject to actual user condition besides other usual conditions of import authorization.

PHARMA

192.	M/s. Sanofi India Ltd, New	06.07.16	2000 Kgs of	1824.34	D/o Pharma vide OM no. 36012/6/2016-
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	Delhi 01/53/8/342/AM17/S-30/IC	6	Clobazam IP		PI-Norms dated 21.11.16 has raised certain issues which are to be examined.
193.	M/s. Metrochem API Pvt Ltd, Hyderabad 01/53/8/707/AM17/M-27/IC	29.09.16	1,00,000 Kgs of 2,2,2-Trifluoroethanol	508.12	Approved as recommended by D/o Pharma vide OM No. 36012/11/2016-PI-Norms dated 17.11.2016.

RA Secunderabad may issue the import authorization to the applicant for import of 1,00,000 Kgs of 2,2,2 Trifluoroethanol from China for a CIF value of Rs 5,08,12,500/- (US\$ 7,50,000) subject to the actual user condition besides other usual condition of import authorization.

194.	M/s. Aarti Industries Limited, Mumabi 01/53/162/10/AM16/A-5/IC	07.04.15	100 Kgs of Bromofluoro methane	89.97	Approved as recommended by MoEF&CC vide OM No. 11/2/2015-OC dated 30.04.2015 and D/o Pharma vide OM No. 36012/05/2015PI-Norms dated 18.07.2016. Confirmation has been received from D/o Pharma on 17.11.2016
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RA Mumbai may issue the import authorization to the applicant for import of 100 Kgs of Bromo Fluoro Methane from Germany for a CIF value of Rs 89,97,250/- (US\$ 1,45,000) subject to actual user condition besides other usual conditions of import authorization.

D/o F & PD

195.	M/s. Ceekay International, New Delhi 01/53/8/323/AM17/C-10/IC	30.06.16	i) 150 MT of Jasmine Rice. ii) 20 MT of Glutinous Rice iii) 100 MT of Arborio Rice iv) 150 MT of California Medium Grain Sushi Rice v) 5 MT of Wild Rice	348.40	Comments sought from D/o Food & PD on 25.07.16
196.	M/s. RPC Foods, New Delhi 01/53/8/450/AM17/R-12/IC	30.06.16	285 MT of Kokuho Yellow Rice and 110 Arboria Rice	378.93	D/o Food & PD vide OM dated September, 2016 has sought information from the firm.
197.	M/s. Maclines Trading India Pvt. Ltd, Delhi 01/53/8/670/AM17/M-24/IC	19.09.16	432 MT of Jasmine Rice	100.00	Comments sought from D/o Food & PD

Miscellaneous

198.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	Comments sought from D/o Currency Management on 2.2.16.
199.	M/s. V. Solomon Nesakumar, Kolkata 01/53/162/Misc/AM-17/V-11/IC	10.06.16	Sports Pistol	1.88	Comments sought from Ministry of Youth Affairs & Sports and MHA on 14.06.2016. Reply received from the applicant has

					been forwarded to MHA on 31.10.2016.
200.	M/s. Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC	07.3.16	18000 Kgs Second Hand Mattresses.	2.46	Comments awaited from Coir Board
201.	M/s. Mukka Sea Food Industries Pvt Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co- operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
202.	M/s. Janatha Fish Meal & Oil Products, Udipi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co- operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
203.	M/s. Vinod Kumar, Bihar 01/53/8/433/AM17/V-16/IC	21.07.16	1500 MT of Fresh Ginger	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013- 14, 2014-15 & 2015-16.
204.	M/s. V.K.International, Delhi 01/53/8/428/AM17/V-15/IC	21.07.16	15,00,000 Kg Ginger Fresh	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013- 14, 2014-15 & 2015-16.
205.	M/s. K.K. Trading & Co, Bihar 01/53/8/459/AM17/K-11/IC	03.08.16	1000 MT of Fresh Ginger	150.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013- 14, 2014-15 & 2015-16.
206.	M/s. Khodal Corporation Private Limited, Ahmedabad 01/53/162/MISC/AM17/K- 12/IC	23.08.16	01 nos of Captive Helium balloon	364.76	Approved as recommended by Airport Authority of India, Western Region, Mumbai vide letter dated 15.11.2016.
RA Ahmedabad may issue the import authorization to the applicant for import of One captive helium balloon (Envelope, Gondola, Inflation Accessories), winch system, Ground Equipment, mooring system & Related electrical equipment for operations from UK for a CIF value of Rs. 36,476,248/- (Pound 4,11,000) subject to the conditions imposed by Surat Municipal Corporation vide their letter No.691 dated 1.3.2016 and Airport Authority of India, Western Region's letter dated 15.11.2016. The enclosures will be sent by e-mail to the applicant and RA, Ahmedabad.					
207.	M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos of Drosophila mealnogaster fly (in vials)	2.45	D/o AHD&F vide OM N. 102-53/2010- Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture. Comments sought from Department of Biotechnology on 18.03.2016
208.	M/s. Insha Traders, Maharajan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri& Co- operation on 28.09.16
209.	M/s. Jasch Industries Ltd, New	26.09.16	01 nos of Am-	11.89	Recommended by AERB vide Document

	Delhi 01/53/8/703/AM17/J-17/IC		241, Gamma Source 11.1 GBq (300mCi)		No. 16-COMSUPPBULK-130711 dated 12.09.2016. (Confirmation has been sought from AERB)
210.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	5,61,00,00 0.00	Department of Agriculture & Co- operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
211.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-33/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16
212.	M/s. Barfani Group, Gurgaon 01/53/8/862/AM17/B-16/IC	02.11.16	199 Kgs of solvent Isotopes	30,00,000. 00	The firm has enclosed the copy of NOC dated 23.09.2010 of DAE vide Document No. 7/1(C01043)/2016- PSU/IMPT/NMRS-00124. Confirmation has been sought from AERB.
Import of Gold & Silver Dore					
213.	M/s. MMTC PAMP India Pvt. Ltd, Mewat 01/53/8/844/AM17/M-33/IC	27.10.1 6	50 MTs of Gold Dore	1,52,105.0 0	The committee decided to process the application on file.
214.	M/s. Zaveri & Co. Pvt. Ltd, Ahmedabad 01/53/8/881/AM17/Z-2/IC	10.11.2 016	10 MTs of Gold Dore	26,687.41	The committee decided to process the application on file.

5. The next EFC Meeting No. 9/AM17 will be held on 15.12.2016.

6. The meeting ended with a vote of thanks to the chair.

